



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

S.B. Civil Writ Petition No. 11553/2021

Madhu Kumari Nagar and Ors.

----Petitioners

Versus

The State Of Rajasthan and Ors.

----Respondents

Connected With

S.B. Civil Writ Petition No. 11979/2021

S.B. Civil Writ Petition No. 1866/2022



For Petitioner(s) : Mr. Ram Pratap Saini with
Mr. Aamir Khan,
Mr. Dinesh Kumar Garg and
Dr. Devendra Kumar through VC

For Respondent(s) : Mr. M.S. Singhvi, AG with
Mr. Darsh Pareek,
Mr. Vigyan Shah and
Mr. Himanshu Jain through VC

HON'BLE MR. JUSTICE MAHENDAR KUMAR GOYAL

Order

08/02/2022

The applications (1/2022) shall be considered at the time of admission/hearing of the writ petitions.

List these matters for admission on 28.02.2022 as prayed.

(MAHENDAR KUMAR GOYAL),J

MADAN/46-47 & 385